

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
Original Application No.180/00372/2019**

Friday, this the 31st day of May 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

P.K.Krishnankutty S/o.Kunjan
Panakutty House, Koovapady P.O
Ernakulam District, Pin 683 544
Working as Peon in the office of
Personal Chief Commercial Manager
Headquarters, Southern Railway
Park Town, Chennai – 3
Mob.No.8075369017

..... **Applicant**

(By Advocate Mr.Georgekutty Mathew)

V e r s u s

1. Union of India, rep. by its Secretary
Ministry of Railway, Rail Bhavan
New Delhi – 110 001
2. The Chief Personal Officer
Southern Railway
Park Town, Chennai-3
3. The General Manager, Southern Railway
Park Town, Chennai -3
4. The Senior Divisional Personal Officer
Southern Railway
Thiruvananthapuram Division
Thiruvananthapuram – 695 014
5. The Divisional Railway Manager
Southern Railway
Thycaud
Thiruvananthapuram-695 014

..... **Respondents**

(By Advocate – Mr.Sunil Jacob Jose)

This Original Application having been heard on 31.5.2019, the Tribunal on the same day delivered the following:

.2.

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mr.Georgekutty Mathew, learned counsel for the applicant.

Mr.Sunil Jacob Jose takes notice on behalf of the respondents.

2. Learned counsel for the applicant seeks permission to withdraw the OA. Hence this OA is allowed to be withdrawn.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures

Annexure A1 - True copy of the receipt dated 8.6.1979

Annexure A2 - True copy of the order in O.A No.180/00566/2016
dated 26.10.2017.

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